

GOVERNMENT OF INDIA
MINISTRY OF TEXTILES
RAJYA SABHA
UNSTARRED QUESTION NO-1432
ANSWERED ON- 06/12/2024

IMPORT AND EXPORT OF TEXTILES

1432. SHRI SANJAY SINGH:

Will the Minister of TEXTILES be pleased to state:

- (a) the duty fixed by Government on import of cotton and synthetic fiber; and
- (b) the amount of textiles exported by India in Rupees during the last five years, the details thereof, year-wise?

ANSWER

THE MINISTER OF STATE FOR TEXTILES
(SHRI PABITRA MARGHERITA)

(a): The imports of raw cotton and cotton waste attract import duty of 11% (Basic Custom Duty (BCD) of 5% + Agriculture Infrastructure and Development Cess (AIDC) of 5% and attract Social Welfare Surcharge (SWS) at the rate of 10%). However, Extra Long Staple (ELS) cotton (HS 52010025) is currently exempted from import duty. In case of synthetic fibres, the duty on import is 5.5% (5% BCD and SWS at the rate of 10%) for most of the goods with few exceptions like Flame retardant fibres, which attract 2.75 % (2.5% BCD and SWS at the rate of 10%).

(b): Year-wise details of export of Textile & Apparel Including Handicrafts by India during the last five years are as under:

Financial Year	Export (Value in Rs Crore)
2019-20	2,49,250
2020-21	2,33,304
2021-22	3,31,330
2022-23	2,94,289
2023-24	2,97,004

Source: DGCIS, Provisional Data
